

Workers' Participation in Management of Public and Private Undertakings

4243. SHRI SAT PAL KAPUR : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether there is any proposal under consideration of Government to include the workers' representatives in the management or Board of Directors of factories/undertakings both in the public sector or private sector ; and

(b) if so, what is the method of selecting such representatives ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). Government have decided to introduce a scheme for the appointment of a workers' representative on the Boards of Management of some appropriate public sector undertakings. The recognised union in the undertaking would be asked to submit a panel of three persons, from whom the Government would select one for nomination as Director. The person should have attained the age of 25 years and should have a minimum of five years service in the undertaking and would not attain the age of superannuation during the terms of appointment as Director.

A Fishing Harbour at Mattancherry, Cochin, Kerala State

4244. SHRI M. K. KRISHNAN : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Starred Question No. 110 on the 30th July, 1970 and state ;

(a) the progress made in starting a fishing harbour at Mattancherry, Cochin, Kerala State ;

(b) whether the Project Report has been examined ;

(c) whether the Project has been sanctioned ; and

(d) If not, the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) to (d). The approval of

the Government of India to the construction of a fishing harbour at Mattancherry, Cochin, at an estimated cost of Rs. 272.40 lakhs has been issued on 15th June, 1971. The cost of the harbour will be met by the Government of India under the Fourth Plan Central Scheme for provision of fishing harbours at major ports.

Assistance to West Bengal for East Bengal Refugees

4245. SHRI SHYAMNANDAN MISHRA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government of West Bengal have urged the Centre to sanction Rs. 2.5 crores for relief to refugees from East Bengal ; and

(b) if so, the estimate of refugees forming the basis of this financial assistance ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) A sum of Rs. 14.82 crores has already been made available to the Government of West Bengal as 'on account' advance for relief operation to refugees from East Bengal.

(b) As on 1st July, 1971, about 50.20 lakhs refugees had entered West Bengal of whom 33.26 lakhs were in camps.

Crash Programme for Rural Employment in Tamil Nadu, Kerala, Orissa and Haryana

4246. SHRI R. V. SWAMINATHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether State Governments of Tamil Nadu, Kerala, Orissa and Haryana have expressed to the Central Government that the allocation of Rs. 50 crores for the Centrally financed crash programme for rural employment is insufficient ;

(b) if so, the reaction of the Central Government thereto ; and

(c) the reasons put forward by the State Government in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) to (c). No State Government has expressed that the allocation of Rs. 50 crores for the Centrally financed crash programme for rural employment is insufficient. Some of the State Governments, including those of Tamil Nadu, Kerala, Orissa and Haryana, have, however, suggested that allocations to the State Governments and Union Territories be made with reference to the number of blocks or in proportion to the rural population in the districts rather than on the basis of Rs. 12.50 lakhs per district. It is felt by these State Governments that the allocation of funds in proportion to the rural population or with reference to the number of blocks will be more equitable. The Central Government are of the opinion that the allocation of funds to those States which have a larger rural population compared to others should be suitably enhanced. Action is being taken accordingly.

**मध्य प्रदेश में अलोह धातुओं के लिए
बैमानिक सर्वेक्षण**

4247. श्री गंगा चरण दी. त. क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में अलोह धातुओं का पता लगाने के लिए सरकार ने हवाई सर्वेक्षण कराया है ; और

(ख) यदि नहीं, तो इसके क्या कारण हैं ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री शाह नवाज खाँ) : (क) और (ख). राष्ट्रीय भूभौतिकीय अनुसंधान संस्थान ने राज्य सरकार के अनुरोध पर मध्य प्रदेश के पन्ना, छतरपुर और टीकमगढ़ जिलों के भागों को अन्तर्निहित करते हुए 16,000 वर्ग कि० मी० क्षेत्र में हवाई चुम्बकीय और स्फुरणभौतिकीय सर्वेक्षण किया था। अब राज्य सरकार ने भी विषमता वाले क्षेत्रों में, जो कि इस सर्वेक्षण के परिणामस्वरूप अवस्थापित किए गए हैं, भूतल अनुवर्ती कार्य प्रारम्भ किया है।

यह भी प्रस्तावित किया गया है कि इस राज्य के जाबुआ, हारदा, स्लीमानाबाद-सिंधी

और इस राज्य के मालंजखण्ड क्षेत्रों को भागतः अन्तर्निहित करते हुए 17,400 वर्ग कि० मी० क्षेत्र में हवाई भूभौतिकीय सर्वेक्षण किया जाए। यह सर्वेक्षण उस सविदा के अधीन किया जाना है जो हाल ही में भारत सरकार ने फ्रांस सरकार के संगठन पेरिस क "ब्यूरो डी रिचर्चेंस जिओ-लोजिक्युम एण्ड मिनरीज (बी० आर० जी० एम०)" के साथ हस्ताक्षरित की थी।

**जिला गया (बिहार) में चट्टानों का
उड़ाया जाना**

4248. श्री ईरवर चौधरी : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उड़ाई जाने वाली चट्टान जिला गया (बिहार) में रामशीला पड़ाई के आम-पाम के क्षेत्र से, जहाँ लोग बसे हुए हैं, 100 से 300 फुट की दूरी पर स्थित है ;

(ख) यदि हाँ, तो ऐसे विस्फोटों से जनता की सुरक्षा करने हेतु सरकार का विचार क्या कार्यवाही करने का है ;

(ग) क्या बिहार सरकार ने सम्बद्ध ठेकेदारों के पट्टे की अवधि को रद्द करने की मांग की है ; और

(घ) यदि हाँ, तो इसके क्या कारण हैं ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री शाहनवाज खाँ) : (क) से (घ) : बिहार सरकार से अपेक्षित जानकारी की अपेक्षा की गई है और प्राप्त होने पर उसे सभा पटल पर रखा जाएगा।

Demand for Sheet Metal.

4249. SHRI JYOTIRMOY BOSU : Will the Minister of STEEL AND MINES be pleased to state :

(a) the State-wise demand for the sheet metal in the country in 1969-70 and 1970-71 ;

(b) the State-wise actual supply during the same period ;